



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.01.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 02.02.2026 & 04.02.2026 will not be taken up. The next dates of hearing will be notified later.

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S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 6543, 7264 of 2025 in Comp. App. (AT) No. 65 of 2019 (With Defects)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul Kshitij Parashar Divyanshu Rai	Mandeep Kalra Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian-R9
2.	Competition. App. (AT) No. 02 of 2021 Part Heard	Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors.	Pranjal Prateek Armaan Gupta	Shrawan Chopra Vaibhav Gaggar Rohan Khatana Achyut Tewari Vibhav Mittal-R2

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)